

72. Computer Science/ Computer Applications

DDA in connection with the major cracks developed in DDA flats Pocket A-11, Kikaji in August, 1988:

73. Polymer Technology

(b) the action taken or proposed to be taken against the persons held responsible for these cracks;

74. Dairy Engineering /Technology

75. Mining Machinery Engineering

(c) if so, the reasons therefor?

\*76. Mineral Engineering

\*77. Fabrication Technology

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Gangadharan Committee recommended that 10 blocks comprising of 40 flats were found dangerous and beyond repair and therefore suggested demolition. After inspection of these flats I.I.T. recommended that out of 10 blocks only 4 blocks comprising 16 flats were beyond repairs and would have to be demolished while the remaining 6 blocks could be repaired and made safe and liveable

\*78. Transportation Engineering

\*79. Wood/Timber Technology

\*80. Safety; Engineering

\*81. Handloom Technology

\*82. Plant Engineering / Technology

(b) The process for disciplinary Proceedings against delinquent officers/officials has been initiated.

\*83. Ship Building Technology

\*84. Man-Made Fibre Technology

(c):- No, Sir.

\*85. Tool Engineering/Technology

\*86. Bio-Medical Engineering

(d):- Does not arise.

\*87. Energy Engineering.

#### **Demolishing of Garbage Boxes ✓**

\* S.O. of subject fields at Sl.No.77 to 87 are under publication in Government of India Press, Mayapuri, New Delhi.

8399. SHRI ANANTRAO DESHMUKH, Will the Minister of URBAN DEVELOPMENT be pleased to state:

[English]

#### **Report of Gangadhar and IIT Committees**

(a) whether the Municipal Corporation of Delhi is demolishing the garbage Boxes and resorting to trolley system for keeping the garbage;

8398. DR. BAMESH CHAND TOMER: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(b) if so, the reasons therefor;

(a) the recommendations of the Gangadhar and IIT Committees appointed by

(c) whether the garbage remains scattered outside the trolleys and on the roads due to very little capacity of trolleys, and

(d) if so the preventive steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). Not applicable in viwe of reply to (a) above.

(d) The garbage remains within the are of dustbins/Dalaos. However, domestic Pickers collecting usable material spread garbage beyond the area of Dustbin Dalao. Efforts are being made to prevent this through our staff - incharge of such areas.

[*Translation*]

#### **Coal Mines Owned by Tata Company**

8400. SHRI LAL BABU RAI: Will the MInister of COAL be pleased to state:

(a) whether Tata Company owns a number of coal mines;

(b) if so, the locations thereof;

(c) whether the Government propose to take over all these mines; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): (a) and (b). Tate Iron & Steel Company (TISCO) has seven collieries in Jharia Coalfields in the Distrist of Dhanbad and one in West Bokaro in the district of Hazaribagh.

(c) and (d). No, Sir; there is no proposal under consideration to take over the collieries of TISCO.

#### **Plan Expenditure of Maharashtra**

8401. SHRIVILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the amount of plan expenditure sanctioned to Government of Maharashtra for the year 1991-92;

(b) the contribution of Maharashtra Government in the annual plan of 1991-92; and

(c) the amoung spent by the Government of Maharashtra on various schemes during 1991-92 ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) and (b). The annual plan of Maharashtra for 1991-92 was approved at Rs. 2500 crores in which the Government of Maharashtra was required to contribute Rs. 1495.44 crores.

(c) A statement showing the sector-wise revised ourilays based on anticipated expenditure communicated by the Government of Maharashtra (for 1991-92) is enclosed.